

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1005
TO BE ANSWERED ON 31st JULY, 2024**

Fishing ban and lean period compensation

1005 Shri P. Wilson:

Will the Minister of **Fisheries, Animal Husbandry and Dairying** be pleased to state:

- (a) whether Government has considered to enhance fishing ban and lean period compensation as the current compensation provided by Union Government is mere ₹ 3000 and State Government like Tamil Nadu provides ₹ 8000 from their own funds, if so, the details thereof;
- (b) if not, the reason therefor; and
- (c) the developmental activities undertaken, funds allocated under the Fishery and Aquaculture Infrastructure Development Fund (FIDF) to the State of Tamil Nadu, details thereof?

ANSWER

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a) & (b): Department of Fisheries, Government of India (DoF, GoI) under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) provides livelihood and nutritional support for socio-economically backward, active traditional fishers during the fishing ban/lean period. Livelihood and nutritional support for 5, 99,284 fisher families during fishing ban/lean period annually at a total investment of Rs.1062.78 crores has been provided under the PMMSY. Under this scheme, the Governmental financial assistance of Rs.3000/- per annum is provided to each enrolled beneficiary and the beneficiary's contribution is Rs.1500/- annually. To supplement the amount provided by Government of India, the State Government of Tamil Nadu is providing additional amount to the marine fishermen during ban/lean period, as per the state scheme.

(c) : In order to address the infrastructure requirement for fisheries sector, the DoF, GoI during 2018-19 created a dedicated fund namely Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total funds size of Rs 7522.48 crore. FIDF *inter alia* provides concessional finance to various Eligible Entities (EEs), including State Governments/UTs and State entities for development of identified fisheries infrastructure facilities through Nodal Loaning Entities (NLEs). Under the FIDF, the DoF, GoI provides interest subvention up to 3% per annum for providing a concessional finance by the NLEs at the interest rate not lower than 5% per annum.

The DoF, GoI has approved various infrastructure proposals of Government of Tamil Nadu to the tune of Rs. 1574.73 crore with project cost restricted for interest subvention of Rs. 1336.73 crore. National Bank for Agriculture and Rural Development (NABARD) being one of the NLEs under FIDF has sanctioned an amount of Rs. 1314.73 crore to Government of Tamil Nadu and disbursed an amount of Rs. 741.53 crore.
